Declaration or Assets and Liabilities

Year- 2024-2025

I, RAJESH KUMAR son/daughter/wife of LATEBHASD PAHALDAM years, belonging to 131HAR VIDHAM SABHA, PATMA service and presently working as MIGHT GARD given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10001=	POONAM	Mo	Mo	MO
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30,000 =	MO	No	No	NO
(iii)	Bonds, Debentures and shares in Companies	NO	MO	No	Mo	Mo
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5/400/=1-	LIC 12,000	NO .	НО	MO
(v)	Motor Vehicles (details of make, etc.) Motor Vehicles TWO Weler 2 Per		No	Mo	Mo	MO
(vi)	Jewellery (give details of weight and value)	MO	509m	MO	No	Mo
(vii)	Other assets, such as values of claims / interests	Mo	No	No	Mo	No

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	ONE ACRE WARD NO-04	No	No	NO	No
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	No	Mo	Mo	No	No
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	STOO STOOM	140	No	No	No
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	No	Mo	No	No	No
(v)	Other (such as interest in property)	No	No	No	. No	Mo

(2) I give herein below the details of my liabilities / over dues to public financial and government dues:-

institutions

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI-13VM, PATHA 7,20,000 =		
	(ii) Loans from financial institutions	No	No	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	MO	
	(b) dues to departments dealing with supply of water	No.	MO	
	(c) dues to departments dealing with supply of electricity	Mo	MO	

	(d) dues to departments dealing with telephones		Mo		No	
	go) dues to departments dealing with overnments transport (including rcraft and helicopters)		No	Mo	
	(f)	Other dues, if any		Ma	NO	
(b)	[A up G	come Tax including surcharge Also indicate the assessment year bito which Income Tax Return filed. ive also Permanent Account umber (PAN)]	DMRPK 9518K		NO	
	as	ealth Tax [Also indicate the sessment year upto which wealth ax return filed.]	N	Ð	No	
		lles Tax [Only in case of oprietary business]		No	No	
	(iv) Pr	operty Tax		No	MO	

C Personal Detail		
GPF/CPF/PRAN No.	:-	110023863414
Gender	:-	M (M/F)
Date of Birth	:-	20011994 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	MESSENGER
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	- :-	PATTA
I hereby declare th	at the a	bove details are true to the best of my knowledge and bel

	राजीया कमार
Name of Employ	yee: RAJESH RUMAR
Designation:	NIGHT GARD
Department:	BIHAR YIDHAM SABHK

Note:

Place:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

याजीया क्रमार

PATNA 21/02/2025